

F.No.36(5)/2015-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
03rd March, 2015

ORDER

In supersession of all earlier orders relating to Central Government Counsel for High Court of Chhattisgarh at Bilaspur and Additional Central Government Standing Counsel, CAT Circuit Bench at Bilaspur, the President is pleased to engage the following Advocates as Central Government Counsel before the High Court of Chhattisgarh at Bilaspur and Additional Central Government Standing Counsel for CAT, Circuit Bench at Bilaspur for conducting the Central Government cases with immediate effect for a period of **three years** or until further orders, whichever is earlier.

HIGH COURT OF CHHATTISGARH AT BILASPUR

CENTRAL GOVT. COUNSEL

Sl. No.	Name & Address	Contact No.	Enrolment No.
1.	Sachin Singh Rajput 7-Jitendra -Kunj, shesh colony, L-10, Vinoba nagar, Bilaspur, Chattisgarh	09827164803	316/1996
2	Raj Kumar Gupta New Sarkanda, Jabda Para, Bilaspur, Chhattisgarh	08085737027	1609/95
3	Vinay Kr Pandey HIG-II, D-21, Abhilasha Parishar, behind new Bus Stand, Bilaspur, Chattisgarh	09926135403	486/2001
4	Ramakant Pandey Kapil Nagar, Sarkanda, Bilaspur, Chhattisgarh	<u>09755758848</u>	1887/96
5	Surendra Kr Dewangan -Katiya Para, Junabilaspur, Chhattisgarh	09329633946	316/2009



Issued
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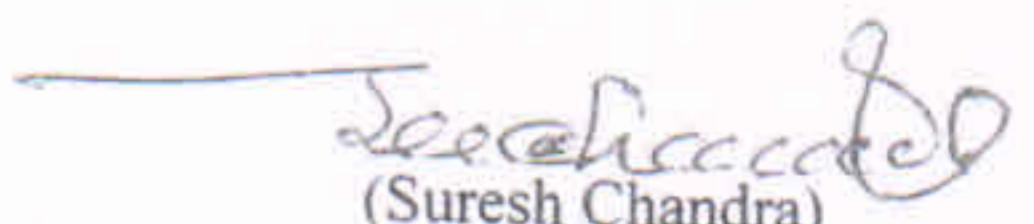
6	Anil S Pandey Mahamaya Vihar, Ware house Road, Bilaspur, Chattisgarh	09827188051	3229/1999
7	Bhupendra Singh H. N.78, Gitanjali Park, Mahirishi Road, Mangla, Bilaspur Chhattisgarh	09826119893	2146/2000
8	Rajesh Kr. Kesharwani GORE-VILLA, MIG-I, 51 B, Abhilasha Parishar, Tifra, Bilaspur, Chhattisgarh	09425206089	438/1990
9	Rajesh Kr Tiwari -Nayapara Chakarbhata, Bilaaspur, Chhattisgarh	09826162173	576/2003
10	Purnima Singh -Choti Railway Crossing, Paras Nagar, Devendra Nagar, Raipur	09827103393	692/1994
11	Ashawini Shukla Behind Manlgam Bhawan, Kapil nagar, Sarkanda ,Bilaspur ,Chattisgarh	09826367844	155/04

CENTRAL ADMINISTRATION TRIBUNAL, CIRCUIT BENCH AT BILASPUR

ADDITIONAL CENTRAL GOVT. STANDING COUNSEL

Sl. No.	Name & Address	Contact No.	Enrolment No.
1	Shri Vivek Verma, Q.No.11, Shailendra Nagar, Ameri, Bilaspur, Chhattisgarh	9300327395	48/2003

2. The engagement of above advocates will be governed by the terms and conditions contained in this Department's OM No.26(1)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31st January, 2008.
3. Hindi version of this order will follow.



 (Suresh Chandra)
 Joint Secretary & Legal Adviser

To

All the above advocates.

Copy to:-

1. Shri Narendra Kumar Vyas, Assistant Solicitor General, F-13, Subh Regency, Opposite High Court, Bilaspur (Chhattisgarh) (M)-0982748531
advanupbose54@gmail.com (M) 09438615773
2. The Register, High Court Chhattisgarh, Bilaspur.
3. The Register, Central Administrative Tribunal, Bilaspur.
4. All the former Central Government Counsel for High Court of Chhattisgarh at Bilaspur is requested to handover all the pending cases to newly engaged Counsels.
5. Cash (LA) Section w.r.t. payment of retainer fee.
6. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
7. Hindi unit for Hindi version of this order.
8. Guard File/Judicial Section with 5 s/copies.


(B.S. Sharma)
Superintendent(L)
